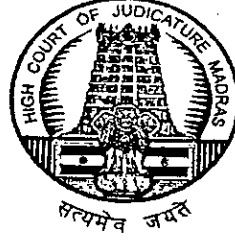


R.O.C.No.1270/2022/RG-B2



DISTRICT JUDGE  
TRANSFER & POSTING

NOTIFICATION No. 63 / 2022

Thiru.R.Bharanidharan, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Industrial Tribunal-cum-Labour Court, Puducherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, in Order No.666/2022-LD, Law Department, Government of Puducherry, dated 30.03.2022, is posted as Chairman, Permanent Lok Adalat, Ramanathapuram in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 06.04.2022**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**